

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **24.07.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

Admission – Notice Ordered

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 62/2024 For Stay IA No. 880/2024	Beena Thomas Vs Mohamed Biju & 2 Ors	Mr. Pranava Charan	Mr. Mohan Pulickkal R1- R3
2.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator, Connexions Retail Stores Pvt Ltd Vs Deutsche Bank	Mr. B Ramana Kumar	Mr.AG Sathyanarayana
3.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA No. 833/2024	The Sales Tax Officer, SGST Dept. Vs Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1
4.	Comp App (AT) (CH) (Ins) No. 426/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr. WITH	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
5.	Comp App (AT) (CH) (Ins) No. 434/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
6.	Comp App (AT) (CH) (Ins) No. 440/2025 For Stay IA No. 1256/2025	Income Tax Dept. Tax Recovery Officer Central-I, Chennai Vs Canara Bank & Anr.	Mr. Raj Kumar Jhabakh	Mr. Varun Srinivasan R1 Ms. Naga Harshitha B
7.	Comp App (AT) (CH) (Ins) No. 465/2025 For Stay IA No. 1324/2025	Muthoot Fincorp Ltd Vs Orchid Valley Buyers Association Apartment & Anr	Mr. T Sai Krishnan	Mr. Bijoy P Pulipra R1
8.	Comp App (AT) (CH) (Ins) No. 494/2025 For Direction IA No. 797/2026	Orchid Valley Apartment Buyers Association Vs Sub Registrar & 4 Ors	Mr. Bijoy P Pulipra	Mr. T Sai Krishnan R5

9.	Comp App (AT) (CH) (Ins) No. 502/2025	Kiran Tenny Vs Surendranath Karat Thazhethethil Nair, IRP & 3 Ors.	Mr. Pradeep Joy	Mr. Pranav Charan-R2
10.	Comp App (AT) (CH) (Ins) No. 142/2026 For Stay IA No. 428/2026	G K Ispat Pvt Ltd Vs Shivadutt Bannanje, The Common Liquidator of BT & FC Pvt Ltd. & Bangalore Dehydration and Drying Equipment Company Pvt Ltd & 3 Ors	Mr. TK Bhaskar	

For Hearing (Interim Order)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	JSW Mahanadi Power Company Ltd. Vs Raigarh Champa Rail Infrastructure Pvt Ltd & Anr	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr. Arun Karthik Mohan R1 Mr. Anirudh Krishnan R2
12.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao & 6 Ors	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1 R2 R4 R6
13.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024 For Stay IA No. 372/2026 For Urgent Listing IA No. 568/2026	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
14.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 382/2026 For Urgent Listing IA No. 569/2026	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
15.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt Ltd, Rep by its Liquidator, K Vatsa Kumar & 3 Ors	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. M Machar Rao- R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	TA (AT) No. 223/2021 (Comp App (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainment Pvt Ltd	Ms. Geethika MA	Dr. Vandana PL
17.	TA (AT) No. 01/2023 (Comp App (AT) No. 387/2018)	Mallina Bharathi Rao & Anr. Vs Gowthami Solvent Oils Ltd & 2 Ors. WITH	Mr. TK Bhaskar	Chandhiok & Mahajan
18.	TA (AT) No. 85/2022 (Comp App (AT) No. 21/2020)	Mallina Bharathi Rao & Anr. Vs The Gowthami Solvent Oils Ltd & Anr.	Mr. TK Bhaskar	Chandhiok & Mahajan
19.	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt Ltd & 5 Ors.	Mr. Thriyambak J Kannan	Mr. Arun C Mohan R1 R3 R4 R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi-R5
20.	Comp App (AT) (CH) (Ins) No. 106/2022	G Sreevidhya Vs Karismaa Foundations Pvt Ltd	Mr. R Parthasarathy	Mr. Udian Sharma
21.	Comp App (AT) (CH) No. 113/2022 To dispense with IA No.1032/2022 For Stay IA No.1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Pvt Ltd & 4 Ors	Mr. R Rama Subramaniam Raja	Mr. Saji P John R1 R2 Mr. Anant Merathia R4 Mr. S Aravindan R5
22.	Comp App (AT) (CH) (Ins) No. 153/2022 For Stay IA No. 358/2022 For Exemption IA No. 359/2022	Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt Ltd & 2 Ors	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan R2 Mr. P Soma Shekar Reddy- R3
23.	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No. 895/2022	V-Con Integrated Solutions Pvt Ltd Vs CA Uthukuli Venkata Rao Sujatha, Erst RP of Shaan Technologies Pvt Ltd & 4 Ors.	Ms. Kritika Nagpal	Mr.S Sathiyarayanan R1
24.	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas, RP of AP Gems & Jewellery Park Pvt Ltd & 3 Ors	Mr. Zoheb Hossain	Mr. P Soma Shekar Reddy - R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4

25.	Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024 & 745/2025	P Venkateswara Rao & 3 Ors Vs K Chandrashekhar & 11 Ors	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6 Mr. Vinod Kumar R7-R12
26.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Syam Sunder Chidara	Mr. CV Shailandhran Mr. Ujjwal Jain	
27.	Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2
28.	Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2

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- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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